NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 134(ND)/2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

Smt. Ina Malhotra Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016

NAME OF THE COMPANY: Alpee Enterprises Pvt. Ltd. & Ors.

V/s.

M/s. SAS Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NA	ME DESIGNAT	ION	REPRESENTATION	SIGNATURE
1. NS. NI	IDIA RAFIQ,	Adv -	R-14	ALK
3. Mr. KA Y. Mr. Mr	ANISHA CHAUDHARD RANMALHOTRA, Ad HNSUMYER SINGN, A CMANSHU VIJ, Adu	Adr 1 dr 1	R- 5	Musny

Order

On the last date of hearing, one last opportunity was granted to the parties to settle the matter amicably within a period of three weeks. It has now been reported that no amicable settlement could be reached.

List for arguments on 09-11-2016

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(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

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(INA MALHOTRA) MEMBER (J)

07.10.2016 (P.K. Sud)